

The 23rd January 1960
No.LJL.2/60/2.—The following Act of the Assam Legislative Assembly
which received the assent of the Governor is hereby published for general
information.

(Received the assent of the Governor on the 22nd January 1960)

ASSAM ACT No.1 OF 1960

THE ASSAM APPROPRIATION (No.VI) ACT, 1959

(As passed by the Assembly)

[Published in the *Assam Gazette*, dated the 27th January 1950]

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1960.

It is hereby enacted in the Tenth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation
(No.VI) Act, 1959.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of three crores, twenty lakhs, thirty-one thousand, eight hundred and ninety-four rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1960, in respect of the services specified in column (2) of the Schedule.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1960.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
5	Charges on account of Forests.	9,57,182	..	9,57,182
9	Charges on account of Navigation, Embankments and Drainage Works.	35,57,100	...	35,57,100
11	Charges on account of General Administration.	31,429	16,746	48,175
13	Charges on account of Jails	1,11,000	..	1,11,000
15	Charges on account of Ports and Pilotage.	3,00,000	...	3,00,000
17	Charges on account of Edu- cation.	18,10,830	...	18,10,830
18	Charges on account of Medical.	5,42,000	...	5,42,000
.	Charges on account of Public Health.	2,23,000	...	2,23,000

(3)

(1) Grant No.	(2) Service and purposes (Major heads)	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
30	Charges on account to 'Tools and Plant and Establish-ment.	2,73,997	...	2,73,997
33	Charges on account of Famine Relief.	2,10,000	...	2,10,000
34	Charges on account of Superannuation Allowances and Pensions.	64,000	...	64,000
36	Charges on account to 57.—Miscellaneous—[I.—Expenditure on State Prisoners and Detenus, etc.]	17,000	...	17,000
37	Charges on account of 57.—Miscellaneous—[II.—Donation for charitable purposes, etc.]	1,75,484	...	1,75,484
47	Charges on account of Community Development Projects, N. E. S. and Local Development Works.	4,850	...	4,850
49	Charges on account of 65.—A.—2.—Capital outlay on Forests.	29,000	...	29,000
52	Charges on account of Capital Outlay—I.—Investment in other Commercial concerns.	12,20,000	..	12,20,000
59	Charges on account of Capital Outlay on State Schemes of Government Trading.	2,24,84,000	4,176	2,24,88,176
60	Charges on account of Loans and Advances, etc.		190	100
Grand Total		3,20,10,972	20,922	3,20,31,894

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